

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal (AT) (Insolvency) No. 656 of 2020**

**IN THE MATTER OF:**

**Anshul Vashistha**

**...Appellant**

**Versus**

**M/s Jayhind Steel Traders & Anr.**

**...Respondents**

**Present:**

**For Appellant: Mr. Vijayesh Atre, Advocate.**

**For Respondent: Mr. Manoj Swarup, Sr. Advocate for R-1.**

**Dr. G K Saraswat, Advocate for RP.**

**Mr. Rahul Parasarampuria, Advocate for R-2.**

**O R D E R**  
**(Virtual Mode)**

**10.09.2020**      The Learned Counsel for the Appellant is partly heard. The Learned Counsel for the Appellant says that the Written Submission which was to be filed, will be filed today.

The Learned Counsel for the Appellant may additionally file Chart referring to all the Invoices on record along with comments, he wants to make regarding individual invoices.

List the Appeal for 'Further Hearing' on **21<sup>st</sup> September, 2020.**

**[Justice A.I.S. Cheema]**  
**Member (Judicial)**

**[Dr. Ashok Kumar Mishra]**  
**Member (Technical)**